

Construction of Under-Bridge connecting Wazirpur Industrial Area to Ashok Vihar

4144. DR. C. SILVERA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Municipal Corporation of Delhi has been entrusted with the work of construction of an under bridge between Wazirpur Industrial Area and Ashok Vihar;

(b) if so, the details thereof with estimated cost;

(c) whether any progress has been made on this project;

(d) if so, the details thereof;

(e) whether any time limit has been fixed for completion of work on this project; and

(f) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Yes, Sir.

(b) to (f) Constitutionally this Ministry is responsible for development and maintenance of National Highways only. All other roads/bridges are essentially the responsibility of the State Governments/Union Territories concerned. The Road under-bridge between Wazirpur Industrial Area to Ashok Vihar, falls on "Other Roads" in the Union Territory of Delhi and is being executed by the Municipal Corporation of Delhi. According to information received from them, the total length of the bridge is 306.5 metres and the estimated cost is Rs. 297.82 lakhs. About 60% of the work on approaches has been completed by Municipal Corporation of Delhi. The

under-bridge, to be constructed by the Railways in their land, is yet to be started. The time limit fixed for completion of this project is December, 1992.

Impact of Priority Sector lending on Banks

4145. SHRI GURUDAS KAMAT: Will the Minister of FINANCE be pleased to state:

(a) whether the priority sector financing extended by the public sector banks has crippled the commercial lendings;

(b) if so, the reasons therefor;

(c) whether the mandatory lending target imposed on banks has affected the performance of these banks;

(d) if so, the details thereof, bank-wise, and

(e) the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) and (b) Reserve Bank of India has reported that they have no information to indicate that the priority sector financing of banks has crippled their lending to commercial sector.

(c) and (d) Public Sector Banks are required to lend atleast 40% of their net bank credit to borrowers in the priority sector. Within this overall target of 40% some sub targets have also been stipulated for weaker sections, Agriculture etc., The targeting of such advances, which carry relatively lower rates of interest than those applicable to other categories of advances, unsatisfactory recovery performance and the rapid expansion in banking network have brought in

their wake considerable stress and strain on banking system as a whole.

(e) With a view to improve functioning of Public Sector Banks and their profitability, banks have been advised by RBI to prepare their comprehensive Action Plan, the objectives of which are :

- (1) Improvement of banks' operational efficiency by strengthening the organisational structure.
- (2) Upgradation of internal supervision and control system.
- (3) Enhancing capacity and quality of training for human resources development.
- (4) Improving customer service and house keeping.
- (5) Reinforcing financial viability by better credit management, higher productivity, economy in expenditure, recovery of bank dues.
- (6) Introducing new technology in a phased manner.

[Translation]

IAF Plane Crashes

4146. SHRI YASHWANTRAO PATIL :
SHRI GOPI NATH GAJAPATHI :

Will the Minister of DEFENCE be pleased to state :

(a) the number of Indian Air Force plane crashed during the last three years;

(b) the number of Air Force personnel killed therein; and

(c) the steps proposed to be taken by the Government to curb such crashes ?

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): (a) There were 84 accidents during the period 1988-89 to 1990-91.

(b) 79.

(c) Efforts to minimise accidents are an ongoing process. Every accident is investigated by a Court of Inquiry comprising specialists. Based on the recommendations of the Court of Inquiry, follow up action is taken to prevent recurrence of similar accidents. Whenever any adverse trend or weak area is observed, special joint studies are carried out with the help of specialists from the manufacturers and the users to closely examine the problem and take suitable remedial measures. Action on the various recommendations of a high level Committee which examined all aspects of Flight Safety, accepted by Govt., has been completed.

[English]

Facilities for Coastal Shipping

4147. SHRI SRIBALLAV PAN-IGRAHI : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the National Transport Policy Committee and the National Shipping Board have suggested the Government to provide necessary facilities to encourage coastal shipping;

(b) if so, the details thereof; and

(c) the action being taken by the Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) : (a) Yes, Sir.

(b) Some of the important recom-